## GOVERNMENT OF INDIA MINISTRY OF STEEL

## LOK SABHA UNSTARRED QUESTION NO.2512 FOR ANSWER ON 15.03.2023

## **SETTING UP OF STEEL PLANTS**

2512. SHRI UPENDRA SINGH RAWAT: SHRI VIJAY KUMAR:

Will the Minister of STEEL be pleased to state:

- (a) the status of the steel plants proposed to be set up in the country, State/UT-wise, particularly in various districts of Uttar Pradesh and district Gaya of Bihar;
- (b) whether the DPR has been finalized and land have been acquired for the setting up of new steel plants; and
- (c) if so, the details thereof and the reasons for the delay if any, for the setting up of new steel plants in the country including Gaya district of Bihar?

## ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a) Steel is a deregulated sector, the decision regarding setting up of steel plants in any State is based on commercial considerations and market factors by the concerned Steel companies/investors. The Government acts as a facilitator for development of steel sector in the country.

As envisaged in National Steel Policy(NSP)-2017, to achieve the capacity of 300 million tonne, capacity enhancements are under consideration by ISPs and other steel plants, but there is no data available for setting up of new steel plants.

(b)&(c): In view of (a), question does not arise.

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